

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION

Dated Guwahati the 17th June, 2013.

No.HC.VII-72/04/ 5086 /A #### In continuation of earlier notification No.**HC/VII/04/945/A Dated 14.02.2012**, Hon'ble the Chief Justice has been pleased to empanel the following Advocates as Standing Counsel of the Gauhati High Court in addition to the existing panel of Standing Counsel.

1. Sri Tanmoyjyoti Mahanta.
2. Sri Suman Shyam.

Fees admissible to the above mentioned Advocates will be governed by this Registry's notification vide No.HC/VII/72/04/9732/A Dated 12.11.2012.

By order,
Sd/-

Shri M. K. Bhattacharjee,
REGISTRAR GENERAL

Memo No.HC.VII-72/04/5086-5107/A, dated 17.06.2013.

Copy to:-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Law Secretary to the Govt. of Nagaland, Kohima /Mizoram, Aizawl/Arunachal Pradesh, Itanagar.
3. The Registrar (Vig./ Admn./ Judl.), Gauhati High Court, Guwahati.
4. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ /Aizawl Bench, Aizawl.
6. The Joint Registrar (), Gauhati High Court, Guwahati.
7. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
8. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
9. Mr. S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
10. Sri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
11. Sri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
12. Shri Tanmoyjyoti Mahanta, Standing Counsel, Gauhati High Court, Guwahati.
13. Shri Suman Shyam, Standing Counsel, Gauhati High Court, Guwahati.
14. Mr. Akito Zhimomi, Standing Counsel, Gauhati High Court, Kohima Bench, Kohima.
15. Mr. Michael Zothankhuma, Standing Counsel, Gauhati High Court, Aizawl Bench, Aizawl.
16. Mr. Muk Partin, Standing Counsel, Gauhati High Court, Itanagar Bench, Naharlagun.
17. The Systems Analyst, Gauhati High Court, Guwahati.
(He is requested to upload this notification in the official website of Gauhati High Court, Guwahati).
18. The P.S. to Hon'ble Mr./ Mrs. Justice, Gauhati High Court, Guwahati.
19. The Superintendent (.....), Gauhati High Court, Guwahati.
20. The Cashier, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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REGISTRAR GENERAL

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